

National Company Law Tribunal
Allahabad Bench
Allahabad

76(ND)/2016
TP01/59/ALLD/ 16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016.

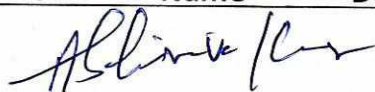
NAME OF THE COMPANY: Rahul Agrwal & Ors.

Vs.

M/s Kuldeep Katyal & Anr & M/s Grand Infratech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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Order dated 19.08.2016

**C.P. No.76 (ND)/2016 Rahul Agrwal & Ors. Vs. M/s Kuldeep Katyal
& Anr & M/s Grand Infratech Pvt. Ltd.**

Proxy Counsel representing for Shri Rahul Agrawal stated that there is no information about the progress of compromise and requested time to file rejoinder. The matter will be listed on 08.-09.2016 for filing rejoinder. If not filed, the right to file rejoinder shall stand forfeited.

List the matter on 08.09.2016.


SH.VSR AVADHANI (Judicial Member)

Dated 19.08.2016